

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Chief Justice's Secretariat)

ORDER

No. 427 /PSY Dated: 12-07-2019

Sanction is hereby accorded to the retirement on Superannuation of below mentioned officers/officials of Subordinate Courts of Kashmir division (Divisional Cadre) with effect from the dates, shown against their respective names:

| S. No. | Name of the Officer/ Official, S/Shri | Designation & present place of posting | Date of Birth | Date of Retirement |
|--------|---------------------------------------|--|---------------|--------------------|
| 1 | Ali Mohd. Malla | SO, 4th Addl. D&S Court, Srinagar | 01.04.1960 | 31.03.2020 |
| 2 | Ghulam Mohd. Bhat-III | SO, PDJ Court, Kulgam | 24.04.1960 | 30.04.2020 |
| 3 | Mohd. Yousuf Parray. | SO, 1st Addl. D&S Court, Srinagar | 01.05.1960 | 30.04.2020 |
| 4 | Gulzar Ahmad Parray | SO, PDJ Court, Anantnag | 20.04.1960 | 30.04.2020 |
| 5 | Abdul Rashid War | SO, PDJ Court, Kupwara | 10.04.1960 | 30.04.2020 |
| 6 | Abdul Aziz Bangroo | SO, Special Anti-corruption Court, Srinagar | 04.01.1960 | 31.01.2020 |
| 7 | Altaf Hussain Khawaja | SO, Spl. Anti-corruption Court for CBI cases, Srinagar | 15.06.1960 | 30.06.2020 |
| 8 | Muneer Ahmed Qadri. | SO, TADA/POTA Court, Srinagar | 01.10.1960 | 30.09.2020 |

By order.

(G. M. Parray)

Addl. Registrar (Adm.)

No. 528-54/PSY-06

Dated: 12.07.2018

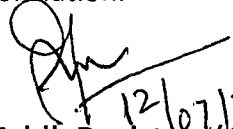
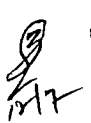
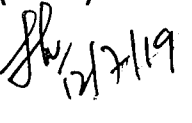
Copy to:-

- 1) Registrar General, High Court of J&K at Srinagar.
- 2) Registrar Vigilance, High Court of J&K at Srinagar.
- 3) Registrar Rules, High Court of J&K at Srinagar.
..... for information.
- 4-7) Pr. District & Sessions Judge, Srinagar/Anantnag/Kupwara/Kulgam.
- 8) Special Judge, Anti-corruption for CBI Cases, Srinagar.
- 9) 1st Addl. District & Sessions Judge, Srinagar.

- 10) 4th Addl. District & Sessions Judge, Srinagar.
- 11) Special Judge Anti-corruption, Kashmir, Srinagar.
- 12) Additional District Judge, (TADA/POTA), Srinagar.

..... for information and necessary action. All the presiding Officers are directed to verify the retirement age of retirees with their service books and in case any disparity appears the same may be intimated to this Secretariat forthwith. They are further directed to take necessary steps under rules for preparation of their pension cases.

- 13) Chief Accounts Officer, High Court of J&K at Srinagar for information.
- 14) Incharge NIC for uploading on High Court website.


12/07/2019
Addl. Registrar (Adm.)
 12/7
 12/7/19